

14.44 hrs.

MATTERS UNDER RULE 377

- (i) **Need to instruct Haryana Government for early completion of the portion of Link Channel on Ganga Canal falling under its jurisdiction**

[Translation]

SHRI BIRBAL (Ganga Nagar): The 'Gang Canal' in the Sriganganagar district of Rajasthan is a very important canal that has been in existence for the last 60 years.

This canal, which has a capacity of 2750 cusecs, is badly damaged in the Punjab region. Water is not flowing upto the full capacity of the canal. The Rajasthan Government has diverted its share of water into the Indira Gandhi Canal and constructed a link channel on R. D. No. 500 near Mohgarh and this would be connected to the primary head of the Gang Canal at Sadhuwali. The Rajasthan Government has already undertaken the repair work, falling under its jurisdiction, and it is nearing completion. A part of this link channel falls under Haryana's jurisdiction. The Rajasthan Government had already deposited the required money for repair work two years ago but the Haryana Government has not started the work so far.

Therefore, I request the hon. Minister of Water Resources to immediately instruct the Haryana Government to complete the work at the earliest so that farmers are not deprived of water for irrigation and repair work is started once again.

- (ii) **Need to provide more infra-structural facilities at Trivandrum airport**

[English]

SHRI A. CHARLES (Trivandrum): The people of Kerala are extremely happy and grateful on

declaration of Trivandrum Airport as an International Airport. However Government have not so far taken necessary steps for providing the required facilities which are essential for an International Airport. Kerala is often said to be the Kashmir of the South and there is great potential for development of tourism. Kerala could attract a large number of tourists from countries like Japan, Singapore, Malaysia as also from the Gulf countries and could earn the much needed foreign exchange. There are also a number of foreign Airways companies willing to operate their services. Recently the Gulf Air has started service which is undoubtedly the beginning in International flights from the Airport. It is, therefore, requested that all the infrastructural facilities required for an International Airport may be provided to this Airport and permission granted to the foreign Airways willing to start their services from there.

- (iii) **Need to prevent deforestation in the coastal areas of Srikakulam district of Andhra Pradesh**

DR. VISWANATHAM KANITHI (Srikakulam): Srikakulam District in Andhra Pradesh has a coast line of about 200 km. facing the Bay of Bengal in Indian Ocean. It is frequently inflicted by cyclones and tidal waves and consequent havoc and disaster. In addition to the various short term remedial measures, some preventive measures were taken by the State Government with the assistance of the Central aid. One such is the development of green belt along coast line. With much difficulty and huge spending, since 1982, the Forest Department nursed casuarina Topes in thousands of acres, along the entire sea shore. Now the trees grew up, but the unlawful elements began to deforest unabated and unchecked in the disguise of naxalite activities. It is a project to protect the poor, innocent and ignorant people living in the coastal belt, mostly fishermen. So, I suggest suitable action must be taken to